

allegation that the Administration has not implemented its industrial policy, is not correct. In fact, action has already been initiated on the important issues brought out in the policy.

Death of Inmates of Seva Kutir, Delhi

10024. SHRI CHIRANJI LAL SHARMA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that more than 50 inmates of Sewa Kutir at Kingsway Camp, Delhi have died ;

(b) if so, whether the cause of their death will be enquired into ; and

(c) the steps proposed to be taken to protect the lives of the remaining inmates ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH) : (a) During the period from April, 1982 to February, 1983, 32 inmates of Seva Kutir (Beggar Home) died.

(b) All these deaths have been due to natural causes and have been duly certified as such by the Medical Officer.

(c) Most of the beggars come to the Home in an advanced stage of debilitation. Adequate diet and medical facilities are provided to them at Seva Kutir.

Demand of Delhi Police Class IV and Kitchen Employees

10025. SHRI RAMJIBHAI MAVANI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the reasons for not conceding to the demand of Delhi Police Class IV Employees Association about eight hours duty hours of class IV and kitchen employees of Delhi Police ;

(b) whether the President of Delhi Police Class IV Employees Welfare Association was on hunger strike for nearly 37 days near Old Secretariat in October-November, 1977 for the demands of Delhi Police Class IV and kitchen employees ;

(c) if so, the charter of demands ;

(d) how the said fast was withdrawn ;

(e) how many of the said demands have been conceded, rejected and are under consideration ; and

(f) how many of them have been implemented so far ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH) : (a) There are Fourteen categories of Class IV employees in Delhi Police. The Cooks, Water Carriers and Sweepers by the very nature of their work, have to perform duty in broken periods in the morning and evening. It is not practicable to assign them 8 hours continuous duty ; as demanded by the Association.

(b) Shri Mukund Bhai Parikh, President of the Association, remained on hunger strike at Old Secretariat from 9th October 1977 to 25th October, 1977 and then changed the venue of hunger strike to Raj Niwas.

(c) The demands are mentioned in the Statement attached.

(d) Shri Mukund Bhai Parikh was removed by the local police on 26th October, 1977 and admitted to Irwing Hospital due to deterioration of his health.

(e) and (f). The position is indicated in the statement attached.

Statement

Charter of Demands of Class IV employees of Delhi Police and the action taken thereon.

1. Recognition of Association

It is not considered advisable in the interest of discipline to recognise the Association.